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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 1028/2024 with I.A. 45300/2024,. I.A. 45301/2024 and
I.A. 26192/2025

ANI MEDIA PVT. LTD.

.....Plaintiff

Through:

Mr. Sidhant Kumar, Mr. Askhit
Mago, Ms. Manyaa Chandok, Mr.
Om Batra, Ms. Anshika Saxena &
Ms. Shagun Chopra, Advs.

versus

OPEN AI OPCO LLC

.....Defendant

Through:

Mr. Kapil Sibal, Sr Adv & Mr.
Arvind P Datar, Sr Adv with Mr.
Shashank Mishra, Ms. Akshi Rastogi,
Mr. Parv Kaushik, Ms. A.
Brahmadhari & Ms. Aparajita
Jamwal, Advs for Broadband India,
Mr. Amit Sibai, Sr Adv with Mr.
Nirudam Lodha, Mr. Madhav
Khosla, Mr. Moha Paranjpe, Mr.
Gautam Wadhwa, Mr. Abai Singh
Gautam, Ms. Rebecca Cardoso & Mr.
Rasai, Advs for defendants.
Ms. Haripriya Padmanabhan, Sr Adv
with Mr. Shrutanjaya Bhardwaj, Ms.
Shivani Vij, Mr. Akshat Agarwal,
Mr. Tushar Srivastav, Mr. Shourya
Dasgupta, Mr. Yash Tayal, Ms. Yashi
Bajpai & Ms. Siddhi Nagwekar, Advs
for Intervenor in IA No. 4615/2025-
Flux Labs Pvt Ltd.
Mr. C. M. Lal, Sr Adv with Mr.
Ameet Datta, Mr. Akshay Nagrajan,
Ms. Riddiha Sharma, Mr. Ayush



Honka, Advs for (DNPA & IMAI)
Interwinder.

Mr. Ankit Sahni, Ms. Kritika Sahni,
Mr. Chirag Ahluwalia, Mr. Mohit
Maru & Ms. Tanisha Sharma, Advs
for Federation of Indian
Publishers/Intervenor in IA No.
470/2025.

Mr. Adarsh Ramahujan, *Amicus
Curaie* with Mr. Parth Singh, Adv.
Professor Arul George Scaria, *Amicus
Curiae*.

Mr. Aditya Gupta, Mr. Asavari Jain,
Ms. Aishwarya Kane, Mr. Shuvam
Bhattacharya & Ms. Vani Kaushik,
Advs for Intervenor, IGAP.

CORAM:
HON'BLE MR. JUSTICE AMIT BANSAL

ORDER
07.11.2025

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1. Mr. Kapil Sibal and Mr. Arvind P. Datar, Senior Counsel appearing on behalf of the intervenor in I.A. 10766/2025, have concluded their submissions.
2. List for further submissions on 21st November, 2025 at 3:00 PM, the date already fixed.

AMIT BANSAL, J

NOVEMBER 7, 2025
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